### GOVERNMENT OF INDIA MINISTRY OF COAL

## LOK SABHA UNSTARRED QUESTION NO.- 2619 TO BE ANSWERED ON 04/08/2021

#### **Coal Mining**

#### **2619. SHRI PASHUPATI NATH SINGH:**

Will the Minister of COAL be pleased to state:

- (a) whether the BCCL management in Dhanbad and Bokaro district of Jharkhand are not backfilling the closed mines after coal mining which leads to illegal mining of residual coal in these closed mines;
- (b) whether the burning coal in these closed mines releases poisonous gases which leads to death and also pollutes the environment.;
- (c) if so, the number of mines where backfilling has been done at present;
- (d) the details of steps undertaken by the Government and the management in this direction, colliery-wise;
- (e) the number of closed mines abandoned without backfilling at present along with the reasons therefor; and
- (f) the time by which it will be completed along with the region-wise details?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a): No mine of Bharat Coking Coal Limited (BCCL) is closed yet as extraction has not been completed in any mine due to presence of multi seam formation. Operations in many mines are however suspended for various reasons and proposed to be reopened in future.
- **(b):** Not applicable as mines are not closed.
- (c): No mines in BCCL is closed. In case of running mines, progressive back-filling is practiced in 18 mines of BCCL.
- (d): In order to ensure back-filling as per approved Mining and Mine Closure Plan, Government has prescribed guidelines for deposition of fund regularly in Escrow Account as security money to ensure proper closure of mines after final closure.
- (e): Not applicable as mines are not closed.
- (f): Mines of BCCL will be closed as per approved Mine closure plan.